

[English]

(Interruptions)

¹ SHRI ASUTOSH LAW(Dum Dum): The Sati Pratha in Rajasthan was discussed in this House. It is a State subject. I raised a point of order at that time also. Why not this matter be discussed. The Chief Minister's family is involved. (Interruptions) .

MR. SPEAKER: Look here, I have got to run this House according to rules laid down by you and according to the Constitution which the framers of this Constitution gave us. I cannot violate those rules. I know your agitated mind. You can represent it outside. You have represented here. The Home Minister has listened to them. Whatever is the situation, according to the constitutional provisions, it can be sorted out and will be sorted out.

(Interruptions)

MR. SPEAKER: I cannot go beyond that.

(Interruptions)

MR. SPEAKER: I cannot do anything.

(Interruptions)

SHRI R.L. BHATIA: I have given you a notice about the statement made by Shri Jethmalani for the creation of Khalistan...(Interruptions)

[Translation]

MR. SPEAKER: You give notice. It will be looked into.

SHRI R.L. BHATIA: We want a discussion on it. When the people of Punjab are dying he wants Khalistan. I want a discussion on it.

MR. SPEAKER: will see to that.

(Interruptions)

12.15 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Fifty-Seventh Report

[Translation]

SHRIMATI SUNDARWATI NAWAL PRABHAKAR (Karol bagh): Mr. Speaker, Sir, I beg to present the fifty-seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

[English]

DR. A.K. PATEL(Mehsana): Sir I want a discussion on the plane crash near Ahmedabad.

[Translation]

MR. SPEAKER: We will take up one by one. How can we take up all the issues at a time.

[English]

They will come one by one, not in one day.

DR. A.K. PATEL: I have already given notice.

MR. SPEAKER: I have already admitted it. We are going to discuss it. I don't have a magic wand to do it in one day all of them. I have promised you and I will never go back on it.

[Translation]

DR. A.K. PATEL: This discussion has been allowed in the Rajya Sabha also.

MR. SPEAKER: You are telling the same thing. I have since said it has already been admitted. But it will be taken up subject